

## भारत निर्वाचन आयोग Election Commission of India

निर्वाचन सदन Nirvachan Sadan, अशोक रोड, नई दिल्ली-110001 Ashoka Road, New Delhi-110001

No. 23/2024-ERS

Dated: 19th March, 2024

To,

The Chief Electoral Officer of all States/UTs.

Subject: Preparation of electoral roll for conduct of elections - regarding

Madam/Sir,

I am directed to refer to subject cited above and to state that to facilitate and distinguish the correct identification of electoral roll to be used for conduct of elections; the Commission has decided to incorporate ECI logo in the header of every page of electoral roll updated till the last date of nomination in the concerned constituency. Further, the date shall also be electronically stamped in footer of each page of the updated electoral roll in the following manner:-

"Electoral roll updated on \_\_\_\_\_\_ w.r.t. \_\_\_\_\_ (qualifying date)"

- 2. Further, this electoral roll, updated till the last date of nomination, will be used as marked copy by the polling parties at polling station on the day of poll. A copy of identical electoral roll will be shared with contesting candidates of recognized political parties, free of cost and will also be uploaded on the website.
- 3. Besides, copies of the same electoral roll will be made available to the EROs for sale, on demand to anybody on payment basis.
- 4. This may be brought to the notice of all election authorities and recognized political parties, in your State.

Yours faithfully

(PAWAN DIWAN) SECRETARY

Copy to:- ECI-IT division for making necessary provision in ERO-Net.